

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.5318
TO BE ANSWERED ON 28.03.2018

STATUS OF NUCLEAR COOPERATION AGREEMENT BETWEEN INDIA AND USA

5318. SHRI M.B. RAJESH:

Will the PRIME MINISTER be pleased to state:

- (a) the status of nuclear cooperation agreement between India and the United States of America;
- (b) the reactors imported, nuclear plants set up, other production facilities made and nuclear power generated in the country under the said deal; and
- (c) whether the deal has not yet been operationalised and if so, the reasons therefor and the time by which the said deal is likely to become operational ?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a)to(c) During discussions between Nuclear Power Corporation of India Limited (NPCIL) and M/s Westinghouse Electric Company (WEC) for setting up six units of AP-1000 (6 x 1208 MWe) reactors at Kovvada, Andhra Pradesh, M/s WEC has expressed willingness to continue with the proposed project in India. Further progress in these discussions will depend upon finalization of techno-commercial aspects of the project acceptable to the Indian side and upon establishing the viability of the project. In this regard, a Techno-Commercial Offer has been submitted by M/s WEC to NPCIL, on which negotiations have been initiated. Further progress in the negotiation will also depend on the operation of reference plant of the above design in U.S.
